

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-17847 - JK (LD) of 2023
DATED:- 21 - 12 - 2023

Sanction is hereby accorded to the appointment of Officer's of Revenue Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 21- 12 - 2023

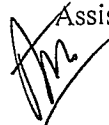
No:-LAW-OIC/32/2023

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Reyaz Ali Bhat
21-12-23

Annexure to the Government Order No. 17847-JK(LD) of 2023 dated 21.12.2023

S.No	Type	No	Year	Petitioner	Respondent	OIC
1	OA	312	2023	Iqbal shah	UNION TERRITORY OF J AND K AND ORS. (REVENUE DEPARTMENT)	Dr. Owais Ahmad (IAS) Deputy Commissioner Bandipora.
2	OWP	1271	2018	Bilal ahmad Khan	STATE OF JK and Ors	Zeeshan Tahir (JKAS) Tehsildar Sumbal
3	OWP	2421	2023	Mohammad Ramzan Mir	UNION TERRITORY OF J AND K AND ORS. (REVENUE DEPARTMENT)	Sheikh Tariq Tehsildar Bandipora
4	WPC	450	2023	Mohammad Mir	UNION TERRITORY OF J AND K AND ORS. (REVENUE DEPARTMENT)	Zeeshan Tahir (JKAS) Tehsildar Sumbal
5	OWP	98	2018	Mohd Shafi Mir	STATE OF JK and Ors	Sheikh Tariq Tehsildar Bandipora
6	OWP	56	2018	Mst. Hajira	STATE OF JK and Ors	Sheikh Tariq Tehsildar Bandipora
7	OWP	1973	2023	Mohammad Dilawar	UNION TERRITORY OF J AND K AND ORS. (REVENUE DEPARTMENT)	SDM Gurez Mukhtar Ahmad Ahanger (JKAS)
8	CCPS	427	2023	Asha	UNION TERRITORY OF J AND K AND ORS. (REVENUE DEPARTMENT)	Mushtaq Ahmad Bajard Tehsildar Hajin
9	WPC	2034	2020	Irshad Ahmad Haji	UNION TERRITORY OF J AND K AND ORS. (REVENUE DEPARTMENT)	DFO Bandipora/ Dr. Owais Ahmad (IAS) Deputy Commissioner Bandipora.
10	CCP(s)	442	2023	Tahir Mohi ud din Shah	UNION TERRITORY OF J AND K AND ORS. (REVENUE DEPARTMENT)	Dr. Owais Ahmad (IAS) Deputy Commissioner Bandipora.
11	CCP(s)	495	2023	Jyoti Saraf	UNION TERRITORY OF J AND K AND ORS. (REVENUE DEPARTMENT)	Zeeshan Tahir (JKAS) Tehsildar Sumbal

Zeeshan Tahir